

SPECIAL BENCH

O-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/482(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th
JANUARY, 2021, 10:30 A.M**

Name of the Company	STRESSED ASSETS STABLIZATION FUND Vs. E.R. TEXTILE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mrs. Sweta Gandhi Murgai, Advocate] For the Financial Creditor
2. Mrs. Gunja Pachisia, Advocate]

1. Mr. Patita Paban Bishwal, Advocate] For the Corporate Debtor

ORDER

Mrs. Sweta Gandhi Murgai, Ld. Counsel appears on behalf of the Financial Creditor. Mr. Patita Paban Bishwal, Ld. Counsel present for the Corporate Debtor.

2. List this matter on 19.02.2021 for final hearing and disposal.

(Rajasekhar V.K.)
Member (Judicial)